

ITEM NO.108 (MM)

COURT NO.6

SECTION IIC

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1582/2013

RAJAGOPAL

Appellant(s)

VERSUS

MUTHUPANDI @ THAVAKKALAI & ORS.

Respondent(s)

(with appln. (s) for permission to file additional documents and office report)

Date : 14/02/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed, the matter is adjourned for two weeks.

(R. NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master